

COMPETITION APPELLATE TRIBUNAL

UTPE 206/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

Ultra Tech Cement Ltd.Respondent

Appearances : Shri C.Shanmugam, ADG for DG

ORAL ORDER

7th September, 2010

Representative of DG(I&R) seeks time for filing the Preliminary Investigation Report (PIR). The matter shall be listed on 9th December, 2010

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 81/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Madhu Garg

...Complainant

Vs.

Omax Ltd.

....Respondent

**Appearances : Shri Vageesh Sharma, Advocate for
Applicant
Shri Praveen K.Gupta, Representative
of respondent**

ORAL ORDER

7th September, 2010

Reply shall be filed within four weeks. List the
matter on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 30/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Shri Shreeprakash Yadav ...Complainant

Vs.

M/s. Manager Religare Security Ltd.Respondent

**Appearances : Shri N.K.Nagar, Advocate for
Applicant
Shri Manish Chadha, Advocate for
Respondent**

ORAL ORDER

7th September, 2010

Rejoinder, if any, shall be filed within four weeks.

List the matter on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 41/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Kamlesh Kumar Sighal ...Complainant

Vs.

India Bulls Securities Ltd. & Anr.Respondent

**Appearances : Shri Saurabh Upadhyay, Advocate for
Applicant
Shri Nitin Mishra, Advocate for R-1**

ORAL ORDER

7th September, 2010

At the request of learned counsel for respondent,
two weeks' time is granted. List the matter on 9th December,
2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 59/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Nepal Singh ...Complainant

Vs.

M/s. Berger Paint India Ltd.Respondent

**Appearances : Shri Vijay Kumar, Advocate for
Applicant
Ms. Sunita, Proxy Counsel for
respondent**

ORAL ORDER

7th September, 2010

Reply shall be filed in course of the day. Rejoinder, if any, shall be filed within four weeks. List the matter on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 74/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Barista Coffee Company Ltd. ...Complainant

Vs.

Ing Vysya Bank Ltd.Respondent

**Appearances : Shri Pradeep Kr. Yadav with Shri Avanish
Kr. Yadav, Advocates for applicant
Shri S.K. Garg, Proxy Counsel for
respondent**

ORAL ORDER

7th September, 2010

Rejoinder shall be filed within three weeks. List the
matter on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 32/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

M/s. ICICI Credit Card SectionRespondent

**Appearances : Shri C.Shanmugam, ADG for DG
Shri Neel Kamal, Advocate for
Respondent**

ORAL ORDER

7th September, 2010

List this matter on 6th October, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 54/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

S.B. Tripathi ...Complainant

Vs.

I.C.I.C.I.Respondent

**Appearances : Applicant in person
Shri Punit K.Bhalla, Advocate for
respondent**

ORAL ORDER

7th September, 2010

In view of the order passed in UTPE 162/2007 dated 16th April, 2010 in the matter of DG(I&R) Vs. Private Sector Banks, these proceedings are not maintainable.

It is open to the applicant to move an appropriate forum.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**IA 46/2006
RTPE 34/2006**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

S.B. Tripathi ...Complainant

Vs.

M/s. Delhi Development AuthorityRespondent

**Appearances : Applicant in person
Shri Rajesh Dutt Sharma, Advocate for
respondent**

ORAL ORDER

7th September, 2010

A copy of the application shall be supplied to the learned counsel for respondent. The matter shall be listed on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**IA 02/2009
UTPE 01/2009**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

S.B. Tripathi

...Complainant

Vs.

Mahanagar Telephone Nigam Ltd.

....Respondent

Appearances :

ORAL ORDER

7th September, 2010

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**UTPE 03/2009
CA 07/2009**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

UKB Electronics Pvt. Ltd. ...Complainant

Vs.

M/s. Mahindra Holidays & Resorts Ltd.Respondent

**Appearances : Shri Vijay M.Chauhan, Advocate for
Applicant
Shri Buddy A.Rangarajan, Advocate for
Respondent**

ORAL ORDER

7th September, 2010

Reply shall be filed in course of the day. Rejoinder, if any, shall be filed within four weeks. List the matter on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**MA 01/2010 in
RTPE 42/2000**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Mahendera Kumar

...Complainant

Vs.

G.D.A.

....Respondent

**Appearances : Applicant in person
Ms. Shanta Pandey, Proxy Counsel for
respondent**

ORAL ORDER

7th September, 2010

List the matter on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**CA 1/2009
RTPE 45/2000**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Gurcharan Singh Gil

...Complainant

Vs.

Gaur International

....Respondent

**Appearances : None for applicant
Representative of the respondent**

ORAL ORDER

7th September, 2010

None appears for the applicant. The order dated 26.2.2010 and 14.04.2010 for bringing on record the legal representative of the original complainant have not been complied with. This petition is dismissed for non-prosecution.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 123/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Vinod Kumar Bhatnagar

...Complainant

Vs.

U.P.S.I.D.C.

....Respondent

**Appearances : Shri P.C. Gupta, Advocate for applicant
Shri M.D. Sharma, Advocate for
Respondent**

ORAL ORDER

7th September, 2010

Heard arguments. Order reserved.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**Cont. 02/2009
RTPE 135/1996**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Neena Dixit Thomas

...Complainant

Vs.

Ravinder Sabharwal & Ors.

....Respondent

**Appearances : Applicant in person
Shri Neel Kamal, Proxy Counsel for
Respondent**

ORAL ORDER

7th September, 2010

An application has been filed on 16.2.2010 pointing out that on 18th August, 2006, RW1 Mr. Ravindra Sabharwal has been examined. The complainant stated that the affidavit dated 13th November, 2002 has been signed by her and not by the RW1. Actually, the date of affidavit which is exhibited as RW1/1 is 1st April, 2004. The necessary corrections be carried out.

List the matter on 1st November, 2010. Learned counsel for respondent shall explore the possibility of an out of court settlement.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 140/2002

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Websity

...Complainant

Vs.

OTC Exchange of India

....Respondent

Appearances : None for applicant

**Shri Niraj Kumar, Advocate for
Respondent**

ORAL ORDER

7th September, 2010

It is stated that Shri Rajgopalan has left the service of respondent and affidavit of evidence of another witness shall be filed within four weeks. List the matter on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 40/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

K.K. Lakhanpal

...Complainant

Vs.

Vishal Properties(P) Ltd.& Anr.

....Respondent

Appearances : Applicant in person

**Shri Mahendra Sirish with Seema Rani,
Advocate for R-1**

ORAL ORDER

7th September, 2010

List the matter on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**